NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/128/2016

NAME OF THE PETITIONER(S)

: G. Rajendran

NAME OF THE RESPONDENT(S)

: M/s C.R.I. Pumps Private Limited & 8 others

UNDER SECTION

: 235, 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) P. H. Arvindh Pandian Sr. Advo Cate

Countel Nor

Jen'v1

Sr. Advo Caro Nor Cibi Vishno Petitimer

2) QURAJ C for H. Kasithik Zeshadri

Counsel for Respondents

W

ORDER

Counsel representing both the parties are present. Heard the arguments of counsel for petitioner in part. For continuation, time is enlarged at request. Put up on 21.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc